NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 74

CP 1743/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **Asher Melamed**
V/s
Touranto Co (I) Pvt Ltd

Appearance (via video-conference):
For the Applicant : None present

For the Respondent : Adv. Riya Chavan

Section 98 Of the Companies Act, 2013

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 25.11.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish